

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4462  
ANSWERED ON:03.05.2012  
LAW AGAINST SEXUAL ASSAULTS  
Saha Shri Anup Kumar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether Government has examined the draft Criminal Law (Amendment) Bill 2011 to review the `Rape Laws`;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the aforesaid Bill is likely to be introduced in the House?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (d): The information is being collected and will be laid on the Table of the House.